

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-510

(IB)-771(PB)/2018

New IA2911/2023, IA/2113/2023, IA/6303/2022

IN THE MATTER OF:

Capri Global Capital Ltd

Vs.

Value Infratech India Pvt. Ltd.

....Applicant

.....Respondent

SECTION

U/s 7 IBC CIRP

Order delivered on 02.06.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**SMT. ANU J. SINGH,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Kumar Deepraj in IA-6303

For the Respondent :

ORDER

New IA 2911/2023:-

Ld. Counsel for the Applicant is present. List this matter before the Regular Bench on **09.06.2023**.

IA/2113/2023, IA/6303/2022:-

List both these IAs on **18.07.2023**.

Sd/-
(ANU J. SINGH)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)